Before the Appellate Tribunal for Electricity (Appellate Jurisdiction)

Appeal No. 62 of 2008 & I.A. Nos. 83 & 84 of 2008

Dated: October 23, 2008

Present: Hon'ble Mrs. Justice Manju Goel, Judicial Member Hon'ble Mr. A.A. Khan, Technical Member

td.	-Appellant(s)
egulatory Commission & Ors.	-Respondent(s)
: Ms. Shikha Ohri & Ms. Ruchik	a Rathi
	egulatory Commission & Ors.

Counsel for the Respondent(s) : Mr. M.G. Ramachandran, Mr. Anand K. Ganesan and Ms. Swapna Seshadri for CSERC

<u>ORDER</u>

Ms. Shikha Ohri, advocate appearing for the appellant states that the appellant wants to withdraw the appeal in view of the Chhattisgarh State Electricity Regulatory Commission (Procurement of power from renewable sources of energy by distribution licensee) Regulations, 2008.

The prayer is allowed. The appeal is dismissed as withdrawn.

I.A. Nos. 83 & 84 of 2008 also stands disposed of with this appeal.

(A.A. Khan) Technical Member (Manju Goel) Judicial Member